

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 01.09.2022**

**Misc. Application No. 114 of 2022**  
**And**  
**Misc. Application No. 877 of 2022**  
**And**  
**Appeal Lodging No. 43 of 2019**

Sheetal Kadam  
D/o Kashiram Kadam ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Sharma, Advocate for the Appellant.

Mr. Vyom Shah, Advocate with Mr. Mihir Mody, Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K Ashar & Co. for the Respondent.

ORDER:

1. Put up this matter tomorrow i.e. on September 02, 2022.

The registry will calculate the quantum of court fee payable by the appellant.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

01.09.2022  
PK